

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2566
ANSWERED ON:13.03.2013
ARREARS OF PAY SCALE
Bairwa Shri Khiladi Lal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the stalemate prevailing in the payment of arrears of the Sixth Pay Commission to the university and college teachers and equivalent cadres working under the State Governments;
- (b) if so, whether the Government has agreed to give 80 percent of the additional expenditure to be incurred by the State Governments;
- (c) if so, whether the Government has released any amount as its share to the State Governments including Rajasthan;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the time by which the said amount is likely to be released to the State Governments?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a): Yes, Madam. The State Governments had been demanding that the Central support of 80% of payment of arrears for salaries to teachers in State universities and colleges be de-linked from the condition of enhancement of retirement age to 65 years. The stalemate has been resolved and the condition relating to enhancement of age of retirement to 65 years has been delinked from the payment of Central share of arrears as decided by Central Government. A letter dated 14.08.2012 has been sent to all State Governments to take further necessary action in this regard, which is available on the Ministry's website at http://mhrd.gov.in/sites/upload_files/mhrd/files/ReimbursementArrears_14082012.pdf
- (b): Yes, Madam. The Central Government is committed to bear 80% of the additionality on account of arrears to be paid to teachers for implementation of the revised University Grants Commission (UGC) pay scales for the period 1.1.2006 to 31.3.2010. The amount however, can be released to State Governments only as reimbursement, after the States have paid the arrears to the teachers.
- (c) & (d): Yes, Madam. Till date, the Central Government has reimbursed an amount of Rs.98.22 crore to the State Government of Himachal Pradesh. No amount has been released to Rajasthan or any state other than Himachal Pradesh.
- (e): Funds can only be released subject to fulfilment of all the conditions and furnishing of requisite information and the prescribed undertaking by the State Governments.